

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.01.2022

ORDER NO. 183 of 2021

Hon'ble President is pleased to partially modify the roster order no. 182 of 2021 for **CESTAT, Mumbai** from **10.01.2022** to **14.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 10.01.2022 to 14.01.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Bangalore/P.A. to Registrar/Deputy Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar